

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.203/00378/2020**

Jabalpur, this Monday, the 10<sup>th</sup> day of August, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Ajay Kumar Panda, S/o Shri Bhaskar Chandra Panda, Aged about 57 years, Working as AFA (GST & Taxation)/HQ SEC Railway Bilaspur R/o House No.1121/B, Railway Construction Colony Railway Colony Bilaspur 495004 (CG) **-Applicant**

(By Advocate –**Shri Avadhesh Mishra**)

**V e r s u s**

1. Union of India, Through The General Manager, SEC Railway Bilaspur Zone Headquarters' Office Bilaspur 495004 (CG)
2. The Principle Chief Personnel Officer, SEC Railway Bilaspur Zone Headquarters' Office Bilaspur 495004 (CG)
3. The Chief Personnel Officer, SEC Railway Bilaspur Zone Headquarters' Office Bilaspur 495004 (CG)
4. The FA & CAO SEC Railway Bilaspur Zone Headquarters' Office Bilaspur 495004 (CG)
5. The Principal Finance Adviser SEC Railway Bilaspur Zone Headquarters' Office Bilaspur 495004 (CG)
6. The Joint Secretary Establishment-II Railway Board New Delhi 110001
7. The Director/E(O)-I Railway Board New Delhi 110001  
**- Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Heard.

2. Learned counsel for the applicant submits that the applicant may be permitted to file the appeal before the appellate authority within two weeks.
3. Prayer is allowed.
4. Applicant to file appeal before the appellate authority within two weeks. It is made clear that the respondents shall not take the objection on the ground of limitation in filing the appeal if the applicant is filed within stipulated time as mentioned above.
5. With these observations O.A. is disposed of.



**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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